

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 27th January, 2026 to 4th April, 2026, or until further orders.

ORDER

No: 1992/2025/RG

Dated: 31.12.2025

In the interest of administration of justice and in partial modification to the High Court Order No. 1894 of 2025/RG dated 19.12.2025, Hon'ble Mr. Justice Mohd. Akram Chowdhary shall now hold the court sittings at Jammu Wing of the High Court w.e.f. 27th January, 2026 to 4th April, 2026, or until further orders.

By Order of Hon'ble the Chief Justice.


(M.K. Sharma)

Registrar General

Dated: 31.12.2025

No: 81140-61 — /RG

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr. Justice Mohd. Akram Chowdhary.
.....*for information of their Lordships.*
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Rules, High Court of J&K and Ladakh, Jammu.
5. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu.
.....*for information.*
7. Registrars Judicial, High Court of J&K and Ladakh, Srinagar/Jammu
8. Joint Registrars (Judicial/Protocol), High Court of J&K and Ladakh, Srinagar/Jammu
9. CPC eCourts, High Court of J&K and Ladakh, Jammu
.....*for information and necessary action.*
10. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.
11. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.


Registrar General